NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	=	For filing objections	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

H. Favare chundre Rolly Applicant Applicant

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9448027778

SHUBHANG SETLUR RESPONDENTS S.S. Shubby

Counsel for petitioner is present. He has filed a memo informing the Tribunal the Legal Heir of R-2 is already on record who is R-3. Therefore, R-3 is recognised as LR of R-2. Counsel for petitioner has also filed objections for IA No.78/17.

List it for hearing on 22.11.2017.

MEMBER (J)

MEMBER (T)